

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 186 of 2014**

**Dated : 28<sup>th</sup> October, 2014**

**In the matter of:**

**Financial Technologies (India) Ltd.**

**... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...**

**Respondent(s)**

**ORDER**

As agreed by the learned counsel for the parties, post the matter for hearing on **31<sup>st</sup> October, 2014.**

**(COURT MASTER)**